## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/678/(IB)/2017

NAME OF THE PETITIONER(S)

: ARIHANT INVESTMENT

NAME OF THE RESPONDENT(S)

: VEREMAX TECHNOLOGIE SERVICES LTD

UNDER SECTION

: 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
	SATISH PARABARAN SR. ADWELLE FOR SHORMAN M PADMANAKHAM ADWULTE	VEREMAX TECHMOLOGIES ( RESPONDENT)	128/8/m
2,	Nilesh Kunas. Aduscete.  Hol  M. Sunil Kumah.  Aduseate.	Aribant Investment (Petitionel-)	

## **ORDER**

Counsels representing both the parties are present and made their submissions, in part. While making their submissions, counsel for respondent stated that they are having another round of talks for settling the matter between the parties and prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 23.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)